

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Cr1) No(s).369/2009

MRINAL MUKHERJEE

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ANR.

Respondent(s)

(With appln(s) for bail,permission and office report))

Date: 07/04/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. S. Bhowmick,Adv.
Mr. Ranjan Mukherjee,Adv.

For Respondent(s) Mr. Tara Chandra Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for the petitioner has not filed process fee for issuance notice to respondent No.2 and also not filed compliance report regarding depositing the amount. Counsel for the petitioner is directed to comply with the office report and earlier order within a week, failing which the matter be listed before the Hon'ble Judge in Chamber for non prosecution.

In case of compliance, the matter be listed on 12.5.2010.

(ASHOK MENON)
Registrar